

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 55

CA No. 186/22

And

Company Appeal No. 38/Chd/Pb/2019

In

CP No. 38/Chd/Pb/2019

**Under Section 58, 59 of CA 2013 & R 11,
NCLT 2016**

In the matter of:-

Aruna Kapoor & ors

...Petitioner

Vs.

Narindera Castings Pvt. Ltd & ors

...Respondent

As Hon'ble Members of NCLT, Chandigarh Bench are holding Bench of Allahabad after lunch, the matter could not be taken up, hence adjourned to 31.03.2023.

-sd-
Court Officer

February 06, 2023
PRF